continue to use, for the purpose of any trade, business, calling or profession or in the title of any patent, or in any trade mark or design, any name or emblem specified in the Schedule or any colorable imitation thereof without the pervious permission of the Central Government or of such officer of Government as may be authorized in this behalf by the Central Government.' A committee is in existence in Department of Consumer Affairs for *inter alia* examining proposals regarding prior approval stipulation under 'the Emblems and Names (Prevention of Improper Use) Act, 1950'.

End-to-end computerisation of TPDS operations

1194. SHRIMATI SASIKALA PUSHPA: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) by when Government would be able to complete the task of end-to-end computerisation of TPDS operations throughout the country; and

(b) the status of the end-to-end computerisation of TPDS operations in Tamil Nadu?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI C. R. CHAUDHARY): (a) and (b) Department of Food and Public Distribution is implementing a Plan Scheme on 'End-to-end Computerization of TPDS Operations' during Twelfth Five Year Plan (2012-17). Initially the implementation of the project was slow and uneven across the country due to delay in finalization of action plans by States/UTs, late submission of their proposal for financial assistance and practical problems faced during implementation of the project. However, due to vigorous efforts and constant monitoring of the project through meetings, Video Conferences, visits, letters and advisories with States/UTs to review their progress/problems being faced etc., there has been significant progress in implementation of the project and ration cards have been completely digitized in all States/UTs, transparency portal and online grievance rederessal facility/Toll-free number have been implemented in all States/UTs, online allocation has been implemented in 29 States/UTs and supply chain is computerized in 20 States/UTs. The validity of the scheme has been extended by one year *i.e.* upto 31.03.2018 without any escalation in the project cost to complete the project. The present status of implementation of various activities of the project State-wise including Tamil Nadu is given in the Statement.

Statement

State-wise status of End-to-End Computeriation of TPDS Operations including Tamil Nadu

(as on 28.02.2017)

Sl. No.	States/UTs	Digitization of Ration Cards	Aadhaar Seeding in RCs	Online Allocation of Foodgrains	Computerization of Supply-chain Management	Transparency Portal	Online Grievance Redressal	Toll Free Helpline Numbers
1	2	3	4	5	6	7	8	9
1.	Andhra Pradesh	100%	100%	Implemented	Implemented	Yes	Yes	Yes
2.	Andaman and Nicobar Islands	100%	97%	Implemented	Implemented	Yes	Yes	Yes
3.	Arunachal Pradesh	100%	44.5%	-	-	Yes	-	Yes
4.	Assam	100%	0%	Implemented	-	Yes	Yes	Yes
5.	Bihar	100%	1.70%	Implemented	Implemented	Yes	Yes	Yes
6.	Chandigarh	100%	100%	NA	NA	Yes	Yes	Yes
7.	Chhattisgarh	100%	97%	Implemented	Implemented	Yes	Yes	Yes
8.	Dadra and Nagar Haveli	100%	95%	Implemented	Implemented	Yes	Yes	Yes
9.	Daman and Diu	100%	100%	Implemented	Implemented	Yes	Yes	Yes
10.	Delhi	100%	100%	Implemented	Implemented	Yes	Yes	Yes

1	2	3	4	5	6	7	8	9
11.	Goa	100%	88%	Implemented	Implemented	Yes	Yes	Yes
12.	Gujarat	100%	100%	Implemented	Implemented	Yes	Yes	Yes
13.	Haryana	100%	92%	Implemented	Implemented	Yes	Yes	Yes
14.	Himachal Pradesh	100%	96%	Implemented	Implemented	Yes	Yes	Yes
15.	Jammu and Kashmir	100%	62%	Up to TSOs*	-	Yes	-	Yes
16.	Jharkhand	100%	95%	Implemented	Implemented	Yes	Yes	Yes
17.	Karnataka	100%	98%	Implemented	Implemented	Yes	Yes	Yes
18.	Kerala	100%	98%	Implemented	-	Yes	Yes	Yes
19.	Lakshadweep	100%	97%	-	NA	Yes	Yes	Yes
20.	Madhya Pradesh	100%	87%	Implemented	Implemented	Yes	Yes	Yes
21.	Maharashtra	100%	87%	Implemented	Implemented	Yes	Yes	Yes
22.	Manipur	100%	1.28%	Partial	-	Yes	Yes	Yes
23.	Meghalaya	100%	0%	-	-	Yes	Yes	Yes
24.	Mizoram	100%	11.95%	-	-	Yes	Yes	Yes
25.	Nagaland	100%	6.50%	-	-	Yes	Yes	Yes
26.	Odisha	100%	86%	Implemented	Implemented	Yes	Yes	Yes
27.	Puducherry	100%	100%	NA	NA	Yes	Yes	Yes

28.	Punjab	100%	97%	Implemented	-	Yes	Yes	Yes
29.	Rajasthan	100%	95%	Implemented	-	Yes	Yes	Yes
30.	Sikkim	100%	72%	Implemented	-	Yes	Yes	Yes
31.	Tamil Nadu	100%	98%	Implemented	Implemented	Yes	Yes	Yes
32.	Telangana	100%	100%	Implemented	Implemented	Yes	Yes	Yes
33.	Tripura	100%	92.55%	Implemented	Implemented	Yes	-	Yes
34.	Uttar Pradesh	100%	73%	Implemented	-	Yes	Yes	Yes
35.	Uttarakhand	100%	90%	Implemented	-	Yes	Yes	Yes
36.	West Bengal	100%	61%	Implemented	Implemented	Yes	Yes	Yes
		100%	73.01%	29*	20	36	33	36